

F.No. 27(28)/CESTAT/2005-Part-II
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi - 66

Dated : 17.2.2026

ORDER

In supersession of order of even number dated 22.7.2025, Hon'ble President, CESTAT is pleased to appoint Ms. Hemambika R. Priya, Member (Technical) as the First Appellate Authority, under the RTI Act, 2005 for CESTAT, New Delhi with immediate effect. All pending appeal files including matters fixed for hearing shall stand transferred to the new Appellate Authority.


(Bineesh Kumar K.S)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, Delhi
2. Ms. Hemambika R. Priya, Member (Technical), CESTAT, Delhi
3. Shri P.V. Subba Rao, Member (Technical), CESTAT, Delhi]
4. CPIO, CESTAT, Delhi
- ✓ 5. Website/ office copy